

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A- No. 188 of 2011 in
DFR- 843 of 2011

Dated :26th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Southern Electricity Supply Co. of Orissa Ltd. ... Appellant(s)

Versus

O.E.R.C. & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Buddy A. Ranganadhan &
Mr. Hasan Murtaza

ORDER

I.A- No. 188 of 2011
(Condone Delay Application)

Issue notice to the Respondents returnable on 21.09.2011. Dasti service is permitted.

Post the matter on **21.09.2011.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

TS/KS